Annexure -2

Name of the corporate debtor: ACCUTIME LOGISTICS (P) Ltd

Filing under clause (ca) of sub-regulation (2) of regulation

List of unsecured financial creditors belonging to any class of creditors

Sl. No.	Name of creditor	Details of claim received	
		Date of receipt	Amount claimed
	NIL		NIL

Date of commenceme

14/01/2022

on 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Details of claim admitted							
Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC			
NIL		8	1 0				

(Amount in ₹)

Amount of contingent claim	mutual dues, that may be set	claim not	Amount of claim under verification	Remarks, if any